

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1393**  
**(TO BE ANSWERED ON 31.07.2024)**

**DOORDARSHAN KENDRA, PATNA**

**1393. SHRI SUDAMA PRASAD:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government is aware that Doordarshan Kendra, Patna, (DDK Patna) sold equipment in 2019-20 without e-tender;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) whether casual employees of DDK Patna were removed during pandemic by changing agency that supplies personnel despite Government directive against removal of any worker during pandemic, and against the convention that agencies may change but not personnel;
- (d) if so, the details thereof and the action taken by the Government in this regard;
- (e) whether non-essential construction works at DDK, Patna were done by private contractors and not by CPWD; and
- (f) if so, the details thereof and the action of the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND  
PARLIAMENTARY AFFAIRS**

**(Dr. L. MURUGAN)**

(a & b): No equipment was sold during 2019-20 by Doordarshan Kendra, Patna.

(c & d): No Sir.

(e & f): No Sir.

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